NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

.

PETITION NUMBER

: TCP/59/ (IB)/2017

NAME OF THE PETITIONER(S)

: DHIRAJ BIHARI JHA

NAME OF THE RESPONDENT(S)

: RADICAL ADV. & CONSULTANCY PVT LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. K. EZHUMALAI

Respondent

2. S.V. Supraja

Petitioner

Suprajk

ORDER

Counsels for both the parties present. Counsel for Respondent prayed for time for making final submission. At request, time is enlarged. Put up on 22.08.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) ghk

(CH. MOHD. SHARIEF TARIQ) MEMBER (JUDICIAL)